

Sainik Schools

8171. **Shri Ram Kishan:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the demand for opening new Sainik Schools in the country is increasing;

(b) if so, the names of States from whom such requests were received; and

(c) the reaction of Government thereto?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat): (a) to (c). In addition to the 15 Sainik Schools already existing, a fresh proposal has been made by the Government of Mysore for opening a second Sainik School in that State in Coorg District. The Governments of Madras, Madhya Pradesh and Haryana have also expressed a desire to open a second Sainik School in their States. They have, however, to accept the financial implications before the proposals can be proceeded with.

The Board of Governors will consider these requests in the light of the aims with which the institution of Sainik Schools was conceived. In the connection, a reference is invited to the answer given to Part (a) of Unstarred Question No. 8115 answered on 7th August, 1967.

Special Fund for Reconstruction and Rehabilitation of Ex-servicemen

8172. **Shri G. Kuchelar:** Will the Minister of Defence be pleased to state:

(a) how much amount was provided towards the contribution to the special fund for reconstruction and rehabili-

tation of ex-servicemen during 1965-66 and 1966-67;

(b) how much of the fund was retained in the Central Fund;

(c) how much of the fund is set apart for expenditure on schemes of Madras State and how much of it is actually spent on schemes in Madras; and

(d) what are the schemes and how much of the fund is spent thereon, scheme-wise?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat): (a) The following amounts were provided for the purpose:

1965-66
Contribution Rs. 4,30,28,400/- (excluding from N.D.F. U.P. Govt.'s share of Rs. 69,71,600/- under-paid by towards National Defence Fund).

Central Govt. Rs. 1 crore. grants.

Total: Rs. 5,30,28,400/-

1966-67
Central Govt. Rs. 1 crore. grants.

(b) Rs. 1,40,00,000 retained by the Centre and is being managed by the Central Fund with effect from 1-10-66 through the Central Managing Committee of the Fund.

(c) and (d). The share of Madras State comes to Rs. 36,05,500. The constitution of the State Managing Committee has recently been intimated to the Central Government and action is in hand to release the amount. The question of actual expenditure on the schemes in Madras, therefore, does not arise at present.